

Review on and Annual Report of Oil India Ltd. Duliajan (Assam) for 1981-82 and Statement for delay

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : I beg to lay on the Table :—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (i) of section 619A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Oil India Limited, Duliajan (Assam) for the year 1981-82.
- (ii) Annual Report of the Oil India Limited, Duliajan (Assam) for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6929/83].

Government Regulation No. F. 20019(2)82 Adm-I, Review on and Annual Report of Electronics Trade and Technology Development Corporation Ltd. New Delhi for 1981-82

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) :

I beg to lay on the Table :—

(1) A copy of Government Resolution No. F. 20019(2)82-Adm-I (Hindi and English versions) dated the 29th July, 1983 regarding modification of the constitution of the National Bio-technology Board. [Placed in Library. See No. LT-6930/83].

(2) A copy each of the following papers (Hindi and English versions) under

sub-section (1) of section 619A of the Companies Act, 1956 :—

- (i) A statement regarding Review by the Government on the working of the Electronics Trade and Technology Development Corporation Limited, New Delhi for the year 1981-82.
- (ii) Annual Report of the Electronics Trade and Technology Development Corporation Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General of India, [Placed in Library. See No. LT-6990/83].

Review on and Annual Report of National Aluminium Company Ltd. Bhubaneswar for the period from 1st April 1982 to 31st March 1983

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : I beg to lay on the Table—

A Copy each of the following papers (Hindi and English versions), under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the National Aluminium Company Limited, Bhubaneswar, for the period from 1st April, 1982 to 31st March, 1983.
- (2) Annual Report of the National Aluminium Company Limited, Bhubaneswar, for the period from 1st April, 1982 to 31st March, 1983 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT-6931/83]